IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 28(ND)/2008

SECTION: UNDER SECTIONS 397/398 C	F THE COMPANIES ACT, 2013
IN THE MATTER OF:	
Mr.Vinod Gupta	Petitioner
M/s Standard Times Ltd. & Ors.	V/s
w/s standard filles Ltd. & Ofs.	Respondent
	Order delivered on 23.08.2017
Coram:	
R.VARADHARAJAN Hon'ble Member (Judicial)	
For the Petitioner : -	
For the Respondent : Ms.Sree	nita Ghosh, Advocate
	ORDER
As in CP No. 24(ND)/2008	